		(in lakh tonnes)		
N	7	ĸ	Total	
12.80	4.08	£.39	19.27	

CHAITRA 20, 1900 (SAKA) Written Annuers

As against the requirements, the total production in the columtry of N and P fertilizers as estamated by Minis

Written Answers

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try of Chemicals & Fertilizers is as below —

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(in lakh tonnes) P

2 80

यह कब दी जायेगी ?

प्राप्त नही हुआ है।

The requirements for K_sO_s are entirely met from imports as there is no indigenous production of Potash The deficit in domestic production of N and K_sO_s is also met from imports for which arrangements have been mede.

"किर्ती मन्दिर" पोरक्स्टर, सौराष्ट्र को केन्द्रीय सहायता

6267. भी धर्म सिंह माई कटेल : स्था निर्माण भौर झावास तथा पूर्ति मौर पुनर्वास मंत्री यह बलाने की इत्या ।रेगे कि :

(क) क्या केन्द्रीय सरकार, गुजरात राज्य म सौराष्ट्र क्षेत मे पोरवन्दर में, जो राष्ट्रपिता बहात्मा गांधी का जन्म स्थान है, स्थित 'किनीं मन्दिर, नामक संस्थान को वित्तीय सहायता देती है, यदि हां, तो प्रति वर्ष कितनी रागि दो जाती है तथा यह किस रूप म दी जाती है;

(ज) यदि नहीं, तो इस के क्या कारण है:

(ग) क्या सरकार का विचार मंव विसोध सहायता देले का है मौर यदि नहीं, तो उस के क्या कारण हैं; मौर निर्माण मौर मावास तथा पूर्ति मौर पुनर्वास मंत्री (भी सिकन्दर बचत): (क) वित्तीय सहायता के लिये कोई मनुरोध

विसीय सहायता देने का विचार है तथा

(घ) झब कितनी तथा किस रूप में

(ख) से (घ). प्रश्न ही नहीं उठता।

Functioning of rice mills in Orissa

6268 SHRI BAIRAGI JENA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many rice mills were functioning in the State of Orissa and at present how many are defunct and how many are idle;

(b) what are the reasons of nonfunctioning of rice mills and since how long these are not functioning; and

(c) whether Government are considering to take steps for functioning of those rice mills in the State of Orissa in view of providing employment opportunities to the labourers? 183 Written Answers APRIL 10, 1978

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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). Information called for from the Government of Orisse is awaited and will be placed on the Table of the Sabha as soon as received.

Agreement of Sugar Producing Countries

6269. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the text of a new international agreement to bring world sugar supplier into line and to raise the present depressed free market price of sugar was approved by 60 countries during the year 1977;

(b) if so, whether our country also was amongst those countries; and

(c) the details of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRA-TAP SINGH). (a) Yes, Sir. It was approved by 53 exporting countries.

(b) Yes, Sir.

(c) The principal features of the Agreement are as follows ----

(i) Quota-type Agreement:

It is a quota-type agreement with a provision for regulation of marketing with reference to certain trigger prices. India has been allotted a Basic Export Tonnage (BET) of 8.25 lakh Metric Tons Raw Value (MTRV) besides a

(v) Trigger points in the price range:

Written Answers quota of 25,000 tonnes under the agreement with EEC.

(ii) BET for the first 2 quota years-re-negotiations later, etc.;

The BET fixed will be in force for the first two quota years, i.e., 1978 and 1979. It is to be re-negotiated for the years 1980, 1981 and 1982 during the first quarter of 1980. In the event of failure of re-negotiations, a fall-back formula will be applied to automatically determine the revised BET. The main feature of this formula is that for 1980, it will be based on a weightage of 50 per cent on existing BET and 50 per cent on actual export performance and for the subsequent years, if will be based fully on the past export performance since 1978.

(iii) Annual Quota:

Each year, the International Sugar Council will determine that year's quota of the exporting countries which will be related to the BET as a percentage. The quota will, however, not be reduced below 85 per cent of the BET normally or 811 per cent in exceptional cases of over supply.

(iv) The Price Range:

The price range in the Agreement is 11 to 21 US Cents per pound. This price range, however, does not mean that the guaranteed minimum price is 11 US Cents per pound or that the maximum is 21 US Cents per pound. The actual price will always be subject to normal trade agreement and laws of supply and demand. The objective is to stabilise the prices within the middle sector of 13 to 15 US Cents per pound by the operation of the quota/stock mechanism.

- (i) The quots of the countries would increase in the rising markets I. Quota (i) An other of the transfer when the prices have been lower before and move above 13, 14 and 14.5 cents respectively.
 (ii) Quots would be reduced in a falling market by \$% each time when prices have been higher before and come down below

 - 19, 12 and 11-5 cents per pound respectively. (iii) Quotas would be suspended if the price goes beyond 15 cents per pound. (iv) When prices rise, stocks would be released in three tranches at
 - above 19, 20 and 21 cents per pound respectively. Otherwise, stocks would be built up for a total of 2.5 million tonnes over a period of first three years.

II. Special Stocks